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Written Answers

## Juvenile Welfare Boards

3422. SHRI H. A. DORA: Will the Minister of WELFARE be pleased to state:

- (a) whether juvenile welfare Boards were established under the juvenile justice Act, 1986;
- (b) if so, the State-wise details thereof; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir.

(b) and (c). As per the information made available so far by State Governments/ Union Territory administrations, Juvenile welfare Boards have been established in the States of Andhra Pradesh, Assam, Goa, Himachal Pradesh, Meghalaya, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and Orissa and the Union Territories of Delhi and Pondicherry. However, where no Juvenile Welfare Board has been constituted for any area, the powers conferred on the Board under the Juvenile Justice Act shall be exercised in that area by the District Magistrate, or any Metropolitan Magistrate or Judicial Magistrate of the First Class, as the case may be. The powers conferred on the Board under this Act may also be exercised by the High Court and the Court of Session when the proceeding comes before them in appeal, revision or otherwise.

## **Juvenile Homes**

3423. SHRI H.A. DORA: Will the Minister of WELFARE be pleased to state:

- (a) whether juvenile homes were established under the Juvenile Justice Act, 1986;
- (b) if so, the State-wise details thereof; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir.

- (b). The State-wise details obtained so far from the States and Union Territories regarding number of Juvenile Homes established are given in the Statement below.
- (c) Information in respect of remaining is being collected.

## **STATEMENT**

| SI.<br>No. | Name of the<br>State /UTs | No. of<br>Juvenile<br>Homes |
|------------|---------------------------|-----------------------------|
| 1          | 2                         | 3                           |
| 1.         | Andhra Pradesh            | 5                           |
| 2.         | Assam                     | 25                          |
| 3.         | Bihar                     | 8                           |
| 4.         | Goa                       | 2                           |
| 5.         | Gujarat                   | 5                           |
| 6.         | Haryana                   | 3                           |
| 7.         | Himachal Pradesh          | 1                           |
| 8.         | Karnataka                 | 18                          |
| 9.         | Kerala                    | 14                          |
| 10.        | Orissa                    | 2                           |